

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1337
ANSWERED ON:13.08.2013
DE NOTIFIED AND NOMADIC TRIBES
Thakur Shri Anurag Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has reviewed the recommendations of the National Commission for De-notified and Nomadic and Semi-nomadic Tribes;
- (b) if so, the details thereof along with the action plan chalked out by the Government for implementing the recommendations of the said Commission; and
- (c) the details of the other steps taken by the Government for the benefits of persons belonging to the De-notified, Nomadic and Semi-nomadic Tribes in the country including Himachal Pradesh?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) to (c) The recommendations of the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes are under consideration of the Government.